F. No. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 10th January, 2019

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: Bye-elections to 72-Jasdan AC, Gujarat and 71-Kolebira (ST) AC, Jharkhand, 2018–Last visit of EOs for preparation of DEO’s scrutiny reports etc. -Regarding

Sir,


2. It is requested that the direction of ECI may be communicated to Shri Arunodaya, IRS(C&CE):12(R-24265) and Shri A. Govindaraj, IRS(C&CE):11(R-21588), Expenditure Observers to make their last visit to their assigned AC/District Hq. on 15th January, 2019 and 18th January, 2019 respectively.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Encl. as above

Copy to:

The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 9th January, 2019

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub: - Bye-elections to 72-Jasdan AC, Gujarat and 71-Kolebira (ST) AC, Jharkhand, 2018-
Last visit of EOs for preparation of DEO’s scrutiny reports etc.- Regarding.

Sir,

I am directed to refer to the Commission’s letter of even no. dated 27.11.2018 and to
state that Sh. A Govindraj, IRS(C&CE):11(R-21588) and Sh. Arunodaya, IRS(C&CE):12(R-
24265), Expenditure Observers deployed by the Commission in bye-elections to 72-Jasdan
AC, Gujarat and 71-Kolebira (ST) AC, Jharkhand, 2018 respectively from among the
IRS(C&CE) Officers, sponsored by CBIC are required to make their last visit on 26th day i.e.
on 18th January, 2019 and shall be present in the “Account Reconciliation Meeting” to be
convened by the DEO on the 26th day after the declaration of result of election in pursuance of
the Commission’s letter no. 76/Instructions/EEPS/2015/Vol. II, dated 29th May, 2015
(Annexure-C11) and letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016
(Annexure-C7). They will have to stay in the district for 8 clear days to assist the DEO in
scrutinizing the statements of accounts of election expenditure submitted by the candidates and
will give their comments in the DEO’s scrutiny reports (Annexure-C3) and will submit their
final report i.e. Report-IV to the Commission.

2. You are requested to communicate to Sh. A Govindraj, IRS(C&CE):11(R-21588) and
Sh. Arunodaya, IRS(C&CE):12(R-24265), to make their last visit to their assigned AC/District
Hq. on 18th January, 2019.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Copy to:
1. The Chief Electoral Officer of Gujarat, Gandhinagar for information and necessary action.
(By Speed Post/e-mail)
2. The Chief Electoral Officer of Jharkhand, Ranchi for information and necessary action. (By Speed Post/e-mail)

4. Sh. A Govindaraj, IRS(C&CE):11(R-21588) with the request to make his last visit to the assigned AC/District Hq. on 18.01.2019(e-mail:govindirs@gmail.com, mob. no.09952028018) (By e-mail)

5. Sh. Arunodaya, IRS(C&CE):12(R-24265) with the request to make his last visit to the assigned AC/District Hq. on 15.01.2019(e-mail: arunodayabore@gmail.com, mob. no.09483885293) (By e-mail)

6. West Section-I, East Section-I & CEEMS-I

(RAJAN JAIN)
UNDER SECRETARY